## Maintenance of transit Sheds in Calcutta Port

5916. SHRI BHOLA NATH SEN: Will the Minister of SH PPING AND TRANSPORT be pleased to state:

- (a) whether Government have received reports indicating that the transit sheds in Calcutta Port are not being properly maintained and that the lighting arrangements in the sheds are in bed shape;
- (b) if so, the details thereof including the present position; and
- (c) the steps taken or proposed to ensure that the required repairs at Calcutta Port are not Deglectied?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) & (b) Sheds and warehouses at Kidderpore Dock and Netaji Subhas Dock are very old. Due to lack of adequats finance, it has not been possible for the port Trust to look after requisite preventive maintenance of the sheds. Lighting arrangements in Docks have substantially improved since 1982. Flood light towers have also been installed in the Dock operational areas.

(c) Normal maintenance repairs including special repairs are being carried out since 1980. So far the Calcutta Port Trust has incurred an expenditure of Rs. 1,37,15,908.97 towards maintenance and repairs of sheds.

## Joint Inspection of Officers of CDSCO and Haryana Government

5917. SHRI MOTILAL SINGH: Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

- (a) the number of the officers of Central Drug Standard Control Organisation (North Zone) and Haryana Government who form part of joint inspection teams to consider application for grant of licence to manufacture for sale of basic drugs from time to time in the State of Haryana alongwith qualifications and experience in manufacture of basic drugs prescribed for them:
- (b) the details of inspections carried out by the teams during the three years; and
- (c) the expenditure incurred by Central Government on these officers every year although the Haryana Drug Controller is competent to grant permissions for bulk drug itself under law?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) Teams consisting of officers of the Central Drug Standard Control Organisation (North Zone) and officers of the Haryana Government conduct joint inspections when necessity arises in Haryana State. The Drugs Inspectors possess the prescribed qualifications laid down under the Drugs and Cosmetic Rules.

- (b) The details of inspections are given in the attached statement.
- (c) The expenditure involved on the part of the Officers of the Central Diug Standard Control Organisation (North Zone) relates to normal TA/DA Only. The Officers of the CDSCO participated in the joint inspections at the request to the Drug Controller, Haryana.

## Statement

Name of the Drug Manufacturing Unit

Name of the Officers of CDSCO and Haryana Govt. forming the Inspection Team/Date of Inspection

1

2

M/s Cepham Laboratories
 Pvt. Ltd., Kundli, Distt. Sonepat.

Shri K. Viyaya Raj eShri A.K. Ogal or maken angwers

2

 M/s Intrachemicals and Drugs (P) Ltd., Gurgaon.

1

M/s Cepham Laboratories.
 Pvt. Ltd., Kundli,
 Distt. Sonepat

- 4. M/s Seema Pharma, M.I.E., Bahadurgarh
- M/s Jagsonpal & co.,
   P.O. Amarnagar,
   Faridabad
- 6. M/s Pharmachem,
  M.I.E.,
  Bhadurgarh

## National Academy of Medical Sciences

5918. DR. G. VIJAYA RAMA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the news report regarding National Academy of Medical Sciences started in 1961 alleging malfunctioning in H.T. dated 22-3-1985;
- (b) whether Government propose to Institute an enquiry into the matter to safeguard this and similar other institutions in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA):

(a) the allegation of malfunctioning of the National Academy of Medical Sciences in the news item is not correct.

Shri O.P. Aggarwal 16th October, 1981

Shri K Vijaya Raj

Shri A.K. Ogale

Shri O.P. Aggarwal

15th October, 1981

SHRI K. Vijaya Rai

SHRI I.J. Sehgal

Shri O.P. Aggarwal

18th April, 1983

Shri B.R Wadhawan

Shri O.P. Aggarwal

6th July, 1981

Dr. P. Das Gupta

Shri I.J. Sehgal

Shri M. Mitra

Shri M.L. Garg

Shri O.P. Aggrawal

5th May, 1983

Shri I.J. Sehgal

Shri O.P. Agarwal

3rd April, 1984

(b) No, Sir.

Providing Additional Air-Conditioned Coaches to Madras-Tiruchi Cholan Express.

5919. SHRI E.S.M. PAKEER MOHAMED; Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Southern Railway have any proposal to provide additional air-conditioned coaches to Madras-Tiruchi Cholan Express;
  - (b) if so, by when; and
  - (c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):
(a) No. Sir.

(b) Does not arise.